

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 359 OF 2017 &**  
**IA NO. 897 OF 2017**

**Dated: 21<sup>st</sup> November, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member**  
**Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

**Rama Shanker Awasthi**

... **Appellant(s)**

**Vs.**

**Lanco Anpara Power Limited & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.  
Mr. Avijeet Lala  
Ms. Shikha Pandey for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava for R-2

Mr. C.K. Rai  
Mr. Umesh Prasad  
Mr. Mohit Rai for R-3

**ORDER**

Admit. Issue notice in the 'Application for Stay' being IA No. 897 of 2017. Dasti, in addition, is permitted. Mr. S.B. Upadhayay, learned senior counsel takes notice on behalf of respondent No.1. Mr. Ravi Srivastava, learned counsel takes notice on behalf of respondent No.2. Mr. C.K. Rai, learned counsel takes notice on behalf of respondent No.3.

List the IA No. 897 of 2017 for hearing on **13.12.2017**. In the meantime, pleadings be completed.

**(Justice N.K. Patil)**  
**Judicial Member**

*mk/vt*

**(I. J. Kapoor)**  
**Technical Member**